

(6)

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/96/2016
NAME OF THE PETITIONER(S) : K. Ramakrishnan & 2 Others
NAME OF THE RESPONDENT(S) : Universal Heat Exchangers Ltd & 6 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	D. Jayalakshmi Adv KSR & Co company Secretaries UP	for Respondents	D. R. R.
2.	A.C. Sathyanarayana for A. R. M. Sany	Counsel for Petitioners A. R. M. Sany	

ORDER

Counsel representing both the parties present. There is an offer from the side of the petitioner.
Counsel for respondent prays time to seek instructions from their client. Put up on 23.06.2017
at 10.30 A.M.

S. Vijayaraghavan
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq
(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))